

PATNA HIGH COURT

NOTIFICATION

Dated : 27th Sept., 2025

No. 2673A : On being relieved of her present assignment, the services of Ms. Siya Shruti, Principal Magistrate, Juvenile Justice Board, Muzaffarpur is placed at the disposal of the State Government in the General Administration Department, Patna for her appointment to the post of Assistant Registrar, Bihar State Legal Services Authority, Patna, on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- P.K.Malik

Registrar General

Memo No..... / Dated, Patna theSept., 2025

Copy forwarded to Principal District & Sessions Judge, Muzaffarpur for information and communication to Ms. Siya Shruti with a direction to make over charge of her office, immediately on receipt of the notification of General Administration Department, Govt. of Bihar, Patna, placing her services at the disposal of Law (Judicial) Department, Bihar, Patna as also the notification of Law (Judicial) Department, Bihar, Patna appointing her as Assistant Registrar, Bihar State Legal Services Authority, Patna, and to join her new assignment soon thereafter.

By order of the High Court,

Sd/- P.K.Malik

Registrar General

Memo No. 81000 - 81015 / Dated, Patna the 27th Sept., 2025

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to the Department's Notification No. 18338 dated 25.09.2025 / Secretary to the Government of Bihar, Law (Judicial) Department, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Under Secretary to the Government of Bihar, P.C.F.C, Finance Department, Old Secretariat, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,

Registrar General